

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1547/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHESH CHANDRA & ANR.

Respondent(s)

Date : 17-06-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Ajay Kumar Prajapati, Adv.
Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant to furnish fresh particulars to effect service on respondent no.1 within two weeks' time, as last opportunity.

Service is complete on respondent no.2 but none has entered appearance.

Await original records from the High Court and Trial Court.
Issue D.O. letter.

List again on 29.7.2020.

RAJIV KALRA
Registrar

HJ